

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :29-04-2022

Date : 29.04.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	28316 /2022	29.04. 2022	WP (C) - 7408/ 2022	M.K.RATH	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 6)
2	28317 /2022	29.04. 2022	WP (C) - 25893 /2021	P.K.LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-20			(S ea t No - 10 6)
3	28318 /2022	29.04. 2022	WP (C) - 10226 /2022	L.D.PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 10 6)
4	28319 /2022	29.04. 2022	WP (C) - 6489/ 2022	B.N.SHADANGI	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
5	28320 /2022	29.04. 2022	WP (C) - 16180 /2015	D.K. MALLICK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26			(S ea t No - 12

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6	28321 /2022	29.04. 2022	WP (C) - 6490/ 2022	B.N.SHADANGI	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
7	28322 /2022	29.04. 2022	WP (C) - 18517 /2018	S.K.BISWAL	C.O .	COUR T NO. 9	Order Dtd. 2022-04-26			(S ea t No - 12 0)
8	28323 /2022	29.04. 2022	WP (C) - 15610 /2021	D.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-26			(S ea t No - 12 0)
9	28324 /2022	29.04. 2022	WP (C) - 6492/ 2022	B.N.SHADANGI	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 0)
10	28325 /2022	29.04. 2022	WP (C) - 420/2 017	R.K.MAHABHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 8)
11	28326 /2022	29.04. 2022	FAO- 241/2 011	R.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-26		MISC . APPE AL SEC.	(S ea t No - 8)
12	28327 /2022	29.04. 2022	WP (C) - 19365 /2014	P.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 8)
1	28328	29.04.	WP (C)	P.K.MISHRA	C.O	CHIE	Order Dtd.			(S

3	/2022	2022	- 21781 /2017		.	F JUST ICE' S COUR T	2022-04-20			ea t No - 8)
1 4	28329 /2022	29.04. 2022	FAO- 241/2 021	S.K.BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26			(S ea t No - 8)
1 5	28330 /2022	29.04. 2022	WP (C) - 915/2 015	S.J. MOHANTY	C.O .	COUR T NO. 16	Order Dtd. 2022-04-26			(S ea t No - 8)
1 6	28331 /2022	29.04. 2022	WPC (O AC) - 3363/ 2014	M.R.ROUTRAY	C.O .	COUR T NO. 14	Order Dtd. 2022-04-12			(S ea t No - 8)
1 7	28332 /2022	29.04. 2022	WP (C) - 10685 /2022	R.K.MAHABHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-27			(S ea t No - 8)
1 8	28333 /2022	29.04. 2022	MACA- 546/2 012	NIRANJAN SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022-04-19			(S ea t No - 8)
1 9	28334 /2022	29.04. 2022	WPC (O AC) - 3364/ 2014	M.R.ROUTRAY	C.O .	COUR T NO. 14	Order Dtd. 2022-04-12			(S ea t No - 8)
2 0	28335 /2022	29.04. 2022	WP (C) - 22602 /2021	SIBA PRASAD SAHOO	GEN ERA L		Order Dtd. 2021-08-09			(S ea t No - 8)
2 1	28336 /2022	29.04. 2022	WP (C) - 10382 /2022	P.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 8)

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2 2	28337 /2022	29.04. 2022	WP (C) - 15613 /2021	D.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-26			(S ea t No - 8)
2 3	28338 /2022	29.04. 2022	WP (C) - 15607 /2021	D.BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-26			(S ea t No - 8)
2 4	28339 /2022	29.04. 2022	WP (C) - 10381 /2022	P.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 8)
2 5	28340 /2022	29.04. 2022	WP (C) - 7856/ 2022	P.K.JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 8)
2 6	28341 /2022	29.04. 2022	WP (C) - 9763/ 2022	G.SUNDARA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 7	28342 /2022	29.04. 2022	WP (C) - 9763/ 2022	P.DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 8	28343 /2022	29.04. 2022	WP (C) - 7936/ 2022	K.K.NATH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 10 5)
2 9	28344 /2022	29.04. 2022	WP (C) - 8717/ 2022	B.K.DAS	C.O .	COUR T NO.	Order Dtd. 2022-04-26			(S ea t

			2022			25				No - 105)
30	28345 /2022	29.04.2022	WP (C) - 6816/2022	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 105)
31	28346 /2022	29.04.2022	WP (C) - 6814/2022	B.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-04-21			(Seat No - 105)
32	28347 /2022	29.04.2022	WP (C) - 15878 /2018	A.K.RANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-19			(Seat No - 105)
33	28348 /2022	29.04.2022	BLAPL - 11452 /2021	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 105)
34	28349 /2022	29.04.2022	BLAPL - 10161 /2021	S.K.SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No - 105)
35	28350 /2022	29.04.2022	BLAPL - 10129 /2021	S.K.BHANJDEO	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No - 105)
36	28351 /2022	29.04.2022	WP (C) - 17088 /2012	M.K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-04-27			(Seat No - 105)

37	28352/2022	29.04.2022	BLAPL - 10957/2021	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 105)
38	28353/2022	29.04.2022	WP (C) - 30953/2021	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 105)
39	28354/2022	29.04.2022	WP (C) - 30953/2021	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 105)
40	28355/2022	29.04.2022	WP (C) - 10544/2022	G. ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 105)
41	28356/2022	29.04.2022	WPC (O AC) - 2276/2012	A.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-19			(Seat No - 105)
42	28357/2022	29.04.2022	WPC (O AC) - 2276/2012	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-04-19			(Seat No - 105)
43	28358/2022	29.04.2022	CRLMA - 247/2021	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 105)
44	28359/2022	29.04.2022	BLAPL - 9648/2021	J.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-04-26			(Seat No - 105)

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4 5	28360 /2022	29.04. 2022	BLAPL - 3006/ 2022	DEBASHREE PARIDA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
4 6	28361 /2022	29.04. 2022	BLAPL - 3012/ 2022	MRUTYUNJAY MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
4 7	28362 /2022	29.04. 2022	WP (C) - 9017/ 2022	P.N. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
4 8	28363 /2022	29.04. 2022	BLAPL - 3003/ 2022	T. R. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
4 9	28364 /2022	29.04. 2022	WP (C) - 9011/ 2022	P.N. NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 0	28365 /2022	29.04. 2022	BLAPL - 3000/ 2022	S. PATRO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 1	28366 /2022	29.04. 2022	WP (C) - 9012/ 2022	P.N. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5	28367	29.04.	BLAPL	MANOJ KUMAR	C.O	COUR	Order Dtd.			(S

2	/2022	2022	- 423/2 022	MOHANTY	.	T NO. 2 OLD	2022-04-27			ea t No - 10 5)
5 3	28368 /2022	29.04. 2022	WP (C) - 9013/ 2022	P.N. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 4	28369 /2022	29.04. 2022	CMP- 303/2 022	T.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 5	28370 /2022	29.04. 2022	BLAPL - 3054/ 2022	SRIKANT KUMAR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 6	28371 /2022	29.04. 2022	BLAPL - 1361/ 2022	S. P. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 7	28372 /2022	29.04. 2022	WP (C) - 9379/ 2022	B.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 10 5)
5 8	28373 /2022	29.04. 2022	CONTC (CPC) - 407/2 015	S.UDAGATA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-26			(S ea t No - 10 5)
5 9	28374 /2022	29.04. 2022	WP (C) - 9706/ 2022	B.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27		WRIT BRAN CH-8	(S ea t No - 10 5)

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60	28375/2022	29.04.2022	WP (C) - 10015/2022	J.K.MISHRA 2	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 43)
61	28376/2022	29.04.2022	CMP-124/2022	A.SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 43)
62	28377/2022	29.04.2022	WP (C) - 10035/2022	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 43)
63	28378/2022	29.04.2022	CMP-306/2022	P.R.PARIDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 43)
64	28379/2022	29.04.2022	WP (C) - 26168/2017	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-27		WRIT BRANCH-3	(Seat No - 33)
65	28380/2022	29.04.2022	BLAPL - 2998/2022	A. K. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 33)
66	28381/2022	29.04.2022	BLAPL - 2997/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 33)
67	28382/2022	29.04.2022	WPC (O A) -	R.K. MOHABHOI	C.O.	COURT	Order Dtd. 2022-04-26			(Seat

			2359/ 2013			NO. 22				t No - 33)
6 8	28383 /2022	29.04. 2022	CMP- 307/2 022	B.DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 33)
6 9	28384 /2022	29.04. 2022	BLAPL - 2999/ 2022	SANJEEV UDGATA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 33)
7 0	28385 /2022	29.04. 2022	WP (C) - 8891/ 2022	P.N.NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 33)
7 1	28386 /2022	29.04. 2022	BLAPL - 2996/ 2022	D. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 33)
7 2	28387 /2022	29.04. 2022	WPC (O A)- 2359/ 2013	D. SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-04-26			(S ea t No - 33)
7 3	28388 /2022	29.04. 2022	BLAPL - 3032/ 2022	J. J. PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 33)
7 4	28389 /2022	29.04. 2022	BLAPL - 2189/ 2022	BIBHUTI RANJAN MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-26			(S ea t No - 33)

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75	28390/2022	29.04.2022	STREV - 368/2008	G.C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26			(Seat No - 33)
76	28391/2022	29.04.2022	BLAPL - 2798/2022	P.K. LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 33)
77	28392/2022	29.04.2022	BLAPL - 1781/2022	R. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 33)
78	28393/2022	29.04.2022	BLAPL - 1928/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 33)
79	28394/2022	29.04.2022	ITA-14/2019	D. K. SAHU	C.O.	DR (J)	Order Dtd. 2022-04-26		CIVIL REVISION	(Seat No - 1)
80	28395/2022	29.04.2022	BLAPL - 2977/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)
81	28396/2022	29.04.2022	BLAPL - 7975/2021	A K BEHERA	GENERAL		Order Dtd. 2022-04-25			(Seat No - 1)
82	28397/2022	29.04.2022	BLAPL - 2954/2022	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)

83	28398/2022	29.04.2022	ITA-15/2019	D. K. SAHU	C.O.	DR (J)	Order Dtd. 2022-04-26		CIVIL REVISION	(Seat No - 1)
84	28399/2022	29.04.2022	BLAPL - 2955/2022	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)
85	28400/2022	29.04.2022	WP (C) - 7972/2011	S.P.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)
86	28401/2022	29.04.2022	ITA-25/2019	T.K. NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26		CIVIL REVISION	(Seat No - 1)
87	28402/2022	29.04.2022	BLAPL - 2145/2022	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)
88	28403/2022	29.04.2022	WP (C) - 9021/2022	K.SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 1)
89	28404/2022	29.04.2022	WP (C) - 10633/2018	R.K.MAHA	C.O.	DR (J)	Order Dtd. 2022-04-26			(Seat No - 1)
90	28405/2022	29.04.2022	BLAPL - 2996/2022	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 1)
91	28406/2022	29.04.2022	WP (C) - 9162/2022	B.K.DAS	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 1)

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92	28407/2022	29.04.2022	BLAPL - 11325/2021	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 1)
93	28408/2022	29.04.2022	WP (C) - 36493/2021	R.C. MUDULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26			(Seat No - 1)
94	28409/2022	29.04.2022	BLAPL - 3015/2022	P. K. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 1)
95	28410/2022	29.04.2022	WP (C) - 8218/2022	L.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-25			(Seat No - 1)
96	28411/2022	29.04.2022	BLAPL - 1617/2022	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-04-26			(Seat No - 1)
97	28412/2022	29.04.2022	WP (C) - 9145/2022	P.SARANGI	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 1)
98	28413/2022	29.04.2022	WPC (O A) - 2018/2017	L. D. PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-04-19			(Seat No - 1)
99	28414/2022	29.04.2022	WP (C) - 9015/2022	P.N.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 1)
100	28415/2022	29.04.2022	WP (C) -	D.K.SAHOO	C.O.	COURT	Order Dtd. 2022-04-26			(Seat No - 1)

0			28803 /2013			NO. 16				t No - 1)
1 0 1	28416 /2022	29.04. 2022	WP (C) - 41114 /2021	S. K. SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-26			(S ea t No - 1)
1 0 2	28417 /2022	29.04. 2022	WP (C) - 28803 /2013	D.K.SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-04-26			(S ea t No - 1)
1 0 3	28418 /2022	29.04. 2022	WP (C) - 9599/ 2022	G.JAYASINGH	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 1)
1 0 4	28419 /2022	29.04. 2022	WP (C) - 41114 /2021	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-29			(S ea t No - 1)
1 0 5	28420 /2022	29.04. 2022	WP (C) - 10628 /2022	P.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 1)
1 0 6	28421 /2022	29.04. 2022	WP (C) - 9125/ 2022	M.NAYAK	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27			(S ea t No - 1)
1 0 7	28422 /2022	29.04. 2022	WP (C) - 21831 /2011	K. SAHOO	C.O .	CH	Order Dtd. 2022-04-26			(S ea t No - 1)
1 0 8	28423 /2022	29.04. 2022	WP (C) - 25587 /2011	A. C. JENA	C.O .	COUR T NO. 16	Order Dtd. 2022-04-26			(S ea t No - 1)

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1 0 9	28424 /2022	29.04. 2022	WP (C) - 6547/ 2022	BIKRAM SAMAL	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27			(S ea t No - 1)
1 1 0	28425 /2022	29.04. 2022	WP (C) - 8967/ 2022	S.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-26		WRIT BRAN CH-8	(S ea t No - 42)
1 1 1	28426 /2022	29.04. 2022	WP (C) - 25587 /2011	ASUTOSH MOHANTY	C.O .	COUR T NO. 16	Order Dtd. 2022-04-26			(S ea t No - 42)
1 1 2	28427 /2022	29.04. 2022	WP (C) - 3798/ 2022	SUMANTA DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-04-25			(S ea t No - 42)
1 1 3	28428 /2022	29.04. 2022	WP (C) - 31174 /2011	P.K. LENKA	C.O .	COUR T NO. 9	Order Dtd. 2022-04-26			(S ea t No - 42)
1 1 4	28429 /2022	29.04. 2022	WP (C) - 14302 /2010	S.K. BEHERA	C.O .	COUR T NO. 9	Order Dtd. 2022-04-25			(S ea t No - 42)
1 1 5	28430 /2022	29.04. 2022	WP (C) - 41449 /2021	SUMANTA DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-04-25			(S ea t No - 42)
1 1 6	28431 /2022	29.04. 2022	WP (C) - 31174 /2011	D. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2022-04-26			(S ea t No

										-42)
117	28432/2022	29.04.2022	WP (C) - 38623/2021	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 122)
118	28433/2022	29.04.2022	WP (C) - 38622/2021	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-07		WRIT BRANCH (DIVISION BENCH)	(Seat No - 122)
119	28434/2022	29.04.2022	WP (C) - 38620/2021	S. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 122)
120	28435/2022	29.04.2022	WP (C) - 10041/2022	M.N.MOHNATY	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 122)
121	28436/2022	29.04.2022	WP (C) - 10425/2022	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
122	28437/2022	29.04.2022	WP (C) - 10425/2022	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 112)
123	28438/2022	29.04.2022	CMP-293/2022	J.C.BARAL	C.O.	COURT NO.	Order Dtd. 2022-04-27			(Seat

						22				No-112)
124	28439/2022	29.04.2022	CONTC - 2427/2022	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No-112)
125	28440/2022	29.04.2022	WP (C) - 30747/2011	K.C. PANDA	C.O.	COURT NO. 2	Order Dtd. 2022-04-26			(Seat No-112)
126	28441/2022	29.04.2022	CRLMC - 3290/2016	MR.J.K.MISHRA-2	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25		CRMINAL MISC -2	(Seat No-13)
127	28442/2022	29.04.2022	WP (C) - 9322/2022	M.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No-13)
128	28443/2022	29.04.2022	RSA-351/2006	B.K.PANDA	GENERAL		Judgement Dtd. 2021-11-16		SECOND APPEAL	(Seat No-3)
129	28444/2022	29.04.2022	WP (C) - 9957/2022	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No-3)
130	28445/2022	29.04.2022	MATA-42/2021	R.C.MALLICK	GENERAL		Order Dtd. 2022-03-28	WITH DEED OF SETTLEMENT		(Seat No-3)
131	28446/2022	29.04.2022	WP (C) - 9589/	J.P.KAR	C.O.	COURT NO.	Order Dtd. 2022-04-27			(Seat

			2022			22			No-3)
132	28447/2022	29.04.2022	WP (C) - 8872/2022	P.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-27		(Seat No-3)
133	28448/2022	29.04.2022	WP (C) - 11175/2018	B.P.TANGA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27		(Seat No-3)
134	28449/2022	29.04.2022	WP (C) - 9001/2022	RAJ KUMAR SUTAR	C.O.	COURT NO. 22	Order Dtd. 2022-04-27		(Seat No-3)
135	28450/2022	29.04.2022	WP (C) - 10248/2018	D.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-04-27		(Seat No-3)
136	28451/2022	29.04.2022	WP (C) - 9003/2022	RAJ KUMAR SUTAR	C.O.	COURT NO. 3	Order Dtd. 2022-04-27		(Seat No-3)
137	28452/2022	29.04.2022	WP (C) - 14343/2005	RANJITA BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-04-27		(Seat No-3)
138	28453/2022	29.04.2022	WP (C) - 9428/2022	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27		(Seat No-3)
139	28454/2022	29.04.2022	WP (C) - 8212/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-25		(Seat No-3)

140	28455/2022	29.04.2022	WP (C) - 10653/2022	B.K.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27			(Seat No - 3)
141	28456/2022	29.04.2022	WP (C) - 8215/2022	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-25			(Seat No - 3)
142	28457/2022	29.04.2022	WP (C) - 5513/2022	K.S.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27	WRIT BRANCH (DIVISION BENCH)		(Seat No - 111)
143	28458/2022	29.04.2022	WP (C) - 4906/2022	A. K. SAA	C.O.	COURT NO. 6	Order Dtd. 2022-04-25			(Seat No - 111)
144	28459/2022	29.04.2022	WP (C) - 2530/2022	A.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Seat No - 111)
145	28460/2022	29.04.2022	WP (C) - 9178/2022	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2022-04-26			(Seat No - 111)
146	28461/2022	29.04.2022	WP (C) - 2530/2022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Seat No - 111)
147	28462/2022	29.04.2022	WPC (O AC) - 3891/2013	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-04-26			(Seat No -)

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1 4 8	28463 /2022	29.04. 2022	WP (C) - 10509 /2022	B. N. SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-04-26	WRIT BRAN CH-3	(S ea t No - 12)
1 4 9	28464 /2022	29.04. 2022	WP (C) - 3598/ 2015	N.SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27		(S ea t No - 12)
1 5 0	28465 /2022	29.04. 2022	WP (C) - 17012 /2016	N.SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27		(S ea t No - 12)
1 5 1	28466 /2022	29.04. 2022	WP (C) - 4846/ 2018	L.D.PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-04-27		(S ea t No - 12)
1 5 2	28467 /2022	29.04. 2022	ABLAP L- 16560 /2020	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27		(S ea t No - 12)
1 5 3	28468 /2022	29.04. 2022	ABLAP L- 16541 /2020	R. K. MAHABHOI	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27		(S ea t No - 12)
1 5 4	28469 /2022	29.04. 2022	ABLAP L- 16541 /2020	P. K. RATH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27		(S ea t No - 12)
1 5 5	28470 /2022	29.04. 2022	ABLAP L-	S.N. MOHANTY	C.O .	COUR T	Order Dtd. 2022-04-27		(S ea

5			14235 /2020			NO. 25				t No - 12)
1 5 6	28471 /2022	29.04. 2022	BLAPL - 3915/ 2020	JYOTI PRAKASH KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 12)
1 5 7	28472 /2022	29.04. 2022	WP (C) - 38538 /2021	S.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No - 12)
1 5 8	28473 /2022	29.04. 2022	BLAPL - 1690/ 2022	L. K. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27		CRIM INAL MISC -3	(S ea t No - 12)
1 5 9	28474 /2022	29.04. 2022	BLAPL - 10218 /2021	H. K. PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27		CRMI NAL MISC -2	(S ea t No - 17)
1 6 0	28475 /2022	29.04. 2022	ABLAP L- 1116/ 2022	S C BISWAL	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 17)
1 6 1	28476 /2022	29.04. 2022	WP (C) - 36304 /2021	S.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No - 17)
1 6 2	28477 /2022	29.04. 2022	ABLAP L- 3009/ 2022	P. K. SWAIN	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 17)

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1 6 3	28478 /2022	29.04. 2022	WP (C) - 40133 /2021	S.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No - 17)
1 6 4	28479 /2022	29.04. 2022	ABLAP L- 431/2 022	ASHOK KUMAR RANA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 17)
1 6 5	28480 /2022	29.04. 2022	WP (C) - 33706 /2021	S.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-25			(S ea t No - 17)
1 6 6	28481 /2022	29.04. 2022	ABLAP L- 9931/ 2020	BIBHUDANANDA MOHAPATRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 17)
1 6 7	28482 /2022	29.04. 2022	WP (C) - 21791 /2021	T.SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 17)
1 6 8	28483 /2022	29.04. 2022	WP (C) - 9332/ 2022	J.PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26		WRIT BRAN CH-4	(S ea t No - 38)
1 6 9	28484 /2022	29.04. 2022	WP (C) - 9333/ 2022	J.PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26		WRIT BRAN CH-4	(S ea t No - 38)
1 7 0	28485 /2022	29.04. 2022	CRLMC - 971/2	S.DASH	C.O .	COUR T NO.	Order Dtd. 2022-04-27			(S ea t No - 17)

			022			23				No - 38)
1 7 1	28486 /2022	29.04. 2022	WP (C) - 9335/ 2022	J.PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26		WRIT BRAN CH-4	(S ea t No - 38)
1 7 2	28487 /2022	29.04. 2022	ABLAP L- 8667/ 2020	KSHITISH	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27			(S ea t No - 38)
1 7 3	28488 /2022	29.04. 2022	CRLA- 240/2 022	H.SUNDARA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 38)
1 7 4	28489 /2022	29.04. 2022	ABLAP L- 9418/ 2020	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-12			(S ea t No - 38)
1 7 5	28490 /2022	29.04. 2022	ABLAP L- 2807/ 2020	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 38)
1 7 6	28491 /2022	29.04. 2022	ABLAP L- 3245/ 2020	S.DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 38)
1 7 7	28492 /2022	29.04. 2022	ABLAP L- 1132/ 2020	SARAT DASH	C.O .	COUR T NO. 25	Order Dtd. 2022-02-10			(S ea t No - 38)

178	28493/2022	29.04.2022	CRLA-274/2022	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 38)
179	28494/2022	29.04.2022	ABLAP L-8613/2020	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Seat No - 38)
180	28495/2022	29.04.2022	ABLAP L-8584/2020	B. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Seat No - 38)
181	28496/2022	29.04.2022	ABLAP L-8476/2020	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2022-04-27			(Seat No - 38)
182	28497/2022	29.04.2022	ABLAP L-8344/2020	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Seat No - 38)
183	28498/2022	29.04.2022	ABLAP L-9478/2019	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2021-08-10			(Seat No - 38)
184	28499/2022	29.04.2022	MACA-301/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 38)
185	28500/2022	29.04.2022	MACA-301/2021	B. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 38)

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186	28501/2022	29.04.2022	MACA-12/2022	MANOJ KUMAR PATI	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 38)
187	28502/2022	29.04.2022	MACA-12/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 38)
188	28503/2022	29.04.2022	RSA-382/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-04-26		SECND APPEAL	(Seat No - 4)
189	28504/2022	29.04.2022	RSA-4/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-26		SECND APPEAL	(Seat No - 5)
190	28505/2022	29.04.2022	CRLMC - 1062/2022	T.R.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 5)
191	28506/2022	29.04.2022	CONTC - 1390/2022	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25			(Seat No - 5)
192	28507/2022	29.04.2022	BLAPL - 923/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 5)
193	28508/2022	29.04.2022	CRLMC - 1032/2022	S.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 5)

194	28509/2022	29.04.2022	BLAPL - 11369/2021	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 5)
195	28510/2022	29.04.2022	CRLMC - 1122/2022	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 5)
196	28511/2022	29.04.2022	WP (C) - 9871/2022	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 5)
197	28512/2022	29.04.2022	FAO-270/2021	P. K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 5)
198	28513/2022	29.04.2022	CRLMC - 471/2022	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 5)
199	28514/2022	29.04.2022	FAO-270/2021	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 5)
200	28515/2022	29.04.2022	WP (C) - 10302/2022	UDAY KUMAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-25		WRIT BRANCH-1	(Seat No - 3)
201	28516/2022	29.04.2022	CRLMC - 512/2022	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 3)
202	28517/2022	29.04.2022	BLAPL - 8826/2021	P.K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2022-04-27			(Seat No -)

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203	28518/2022	29.04.2022	CRLMC - 593/2022	P.K.LENKA	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 3)
204	28519/2022	29.04.2022	BLAPL - 8287/2021	R.K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2022-04-27			(Seat No - 3)
205	28520/2022	29.04.2022	FAO-327/2021	SARAT SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No - 3)
206	28521/2022	29.04.2022	CRLMC - 753/2022	P.L.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 3)
207	28522/2022	29.04.2022	FAO-327/2021	SARAT SWAIN	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No - 3)
208	28523/2022	29.04.2022	BLAPL - 7593/2021	B.P. TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-04-27			(Seat No - 3)
209	28524/2022	29.04.2022	BLAPL - 9314/2021	B. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 3)
210	28525/2022	29.04.2022	CRLMC - 825/2022	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 3)
211	28526/2022	29.04.2022	RSA-226/2019	PRASANJIT BEHERA	C.O.	DR (J)	Order Dtd. 2022-04-26		SECND APPEAL	(Seat No

										-6)
212	28527/2022	29.04.2022	CRLMP - 689/2022	R.K. MOHABHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27			(Seat No - 6)
213	28528/2022	29.04.2022	CRLMC - 938/2022	M.R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-04-26			(Seat No - 6)
214	28529/2022	29.04.2022	CRLREV- 50/2018	S.C. DAS	C.O.	COURT NO. 10	Order Dtd. 2022-04-27		CRIMINAL REVISION	(Seat No - 3)
215	28530/2022	29.04.2022	CRLMC - 167/2022	B.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-26			(Seat No - 3)
216	28531/2022	29.04.2022	CRLMC - 976/2022	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 3)
217	28532/2022	29.04.2022	CRLREV- 50/2022	RAJESH KUMAR MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-27		CRIMINAL REVISION	(Seat No - 4)
218	28533/2022	29.04.2022	CRLMC - 409/2022	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-26		CRIMINAL MISC-3	(Seat No - 3)
219	28534/2022	29.04.2022	CRLMC - 991/2022	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 3)
220	28535/2022	29.04.2022	CRLREV- 66/20	M.R. BARIK	C.O.	COURT NO.	Order Dtd. 2022-04-27		CRIMINAL REVI	(Seat

			22			2 OLD			SION	No - 4)
2 2 1	28536 /2022	29.04. 2022	CRLMC - 387/2 022	P.K.MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26		CRMI NAL MISC -2	(S ea t No - 10)
2 2 2	28537 /2022	29.04. 2022	CRLRE V- 132/2 022	N. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-27			(S ea t No - 10)
2 2 3	28538 /2022	29.04. 2022	MACA- 58/20 22	SARAT SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26			(S ea t No - 10)
2 2 4	28539 /2022	29.04. 2022	WP (C) - 9137/ 2022	B.DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-22		WRIT BRAN CH-2	(S ea t No - 34)
2 2 5	28540 /2022	29.04. 2022	MACA- 356/2 021	B. MAHALI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 34)
2 2 6	28541 /2022	29.04. 2022	TRP (C))- 217/2 019	A.P. SAHOO	C.O .	DR (J)	Order Dtd. 2021-03-10	8.01. 2021, 12.02 .2021		(S ea t No - 34)
2 2 7	28542 /2022	29.04. 2022	CRLRE V- 122/2 022	N. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-27		CRIM INAL REVI SION	(S ea t No - 1)
2 2	28543 /2022	29.04. 2022	WP (C) -	SUMAN DAS	C.O .	COUR T	Order Dtd. 2022-04-25			(S ea

8			39554 /2021			NO. 3 OLD				t No - 1)
2 2 9	28544 /2022	29.04. 2022	WP (C) - 5620/ 2022	SURENDRA DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-04-27		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 2)
2 3 0	28545 /2022	29.04. 2022	WP (C) - 9143/ 2022	H.K.MALLICK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-27		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 3)
2 3 1	28546 /2022	29.04. 2022	WPC (O A) - 2848/ 2014	D.BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-08			(S ea t No - 12 3)
2 3 2	28547 /2022	29.04. 2022	WA- 399/2 022	P.CH.MOHANTY	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26			(S ea t No - 12 3)
2 3 3	28548 /2022	29.04. 2022	CONTC - 1497/ 2019	S. C. DAS	GEN ERA L		Order Dtd. 2019-09- 06Petition, Anne xure, Counter,			(S ea t No - 12 3)
2 3 4	28549 /2022	29.04. 2022	WA- 399/2 022	M.NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26			(S ea t No - 12 3)
2 3 5	28550 /2022	29.04. 2022	CONTC - 2781/ 2022	H.S.PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - -

										123)
236	28551/2022	29.04.2022	RSA-5/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-26		SECOND APPEAL	(Seat No - 5)
237	28552/2022	29.04.2022	WP (C) - 30578/2021	B.K.DALAI	C.O.	COURT NO. 3	Order Dtd. 2022-04-27			(Seat No - 5)
238	28553/2022	29.04.2022	WP (C) - 4051/2022	N.C.SINHA	C.O.	COURT NO. 3	Order Dtd. 2022-04-26			(Seat No - 5)
239	28554/2022	29.04.2022	WP (C) - 3565/2022	RABI SAMAL	C.O.	COURT NO. 3	Order Dtd. 2022-03-09			(Seat No - 5)
240	28555/2022	29.04.2022	WP (C) - 35733/2021	SUMAN DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-25			(Seat No - 5)
241	28556/2022	29.04.2022	WP (C) - 3565/2022	R.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-09			(Seat No - 5)
242	28557/2022	29.04.2022	WPC (OAC) - 161/2018	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-04-26			(Seat No - 5)
243	28558/2022	29.04.2022	WP (C) - 3565/2022	R.K.SAHU	C.O.	COURT NO. 3	Order Dtd. 2022-03-09			(Seat No - 5)
244	28559/2022	29.04.2022	CONTC - 1894/	G. SUNDARA	C.O.	COURT NO.	Order Dtd. 2022-04-22			(Seat

			2022			2 OLD				No - 5)
2 4 5	28560 /2022	29.04. 2022	WP (C) - 8816/ 2022	PRASANJIT BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-04-27			(S ea t No - 5)
2 4 6	28561 /2022	29.04. 2022	CRLMC - 1736/ 2020	R.K. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26		CRIM INAL MISC -1	(S ea t No - 1)
2 4 7	28562 /2022	29.04. 2022	WP (C) - 8816/ 2022	D.NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-27			(S ea t No - 1)
2 4 8	28563 /2022	29.04. 2022	CRLA- 188/2 021	B. SINGH	C.O .	COUR T NO. 6	Order Dtd. 2022-04-26			(S ea t No - 1)
2 4 9	28564 /2022	29.04. 2022	WP (C) - 7711/ 2011	P.K.RATH	C.O .	COUR T NO. 3	Order Dtd. 2022-03-17			(S ea t No - 1)
2 5 0	28565 /2022	29.04. 2022	WP (C) - 8039/ 2015	B.MOHANTY	C.O .	COUR T NO. 26	Order Dtd. 2022-04-26			(S ea t No - 1)
2 5 1	28566 /2022	29.04. 2022	CRLRE V- 207/2 021	R.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26		CRIM INAL REVI SION	(S ea t No - 3)
2 5 2	28567 /2022	29.04. 2022	WP (C) - 5344/ 2022	M.R. BARIK	C.O .	COUR T NO. 3	Order Dtd. 2022-04-26		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 9)

253	28568/2022	29.04.2022	WP(C) - 5344/2022	SURENDRA DAS	C.O.	COURT NO. 3	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
254	28569/2022	29.04.2022	ABLAP L- 1132/2020	S. DASH	C.O.	COURT NO. 25	Order Dtd. 2022-04-27			(Seat No - 109)
255	28570/2022	29.04.2022	WP(C) - 3921/2022	S.P.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-04-26		WRIT BRANCH (DIVISION BENCH)	(Seat No - 116)
256	28571/2022	29.04.2022	MACA- 478/2017	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-20			(Seat No - 116)
257	28572/2022	29.04.2022	RSA- 51/2021	TRILOCHAN BAG	C.O.	COURT NO. 23	Order Dtd. 2022-04-26		SECOND APPELLAL	(Seat No - 1)
258	28573/2022	29.04.2022	CRLMC - 236/2022	B. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-04-26		CRIMINAL MISC -3	(Seat No - 18)
259	28574/2022	29.04.2022	CRLMC - 942/2022	B. P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2022-04-27			(Seat No - 18)
260	28575/2022	29.04.2022	CRLMC - 710/2	S. K. BISWAL	C.O.	COURT NO.	Order Dtd. 2022-04-27			(Seat No - 18)

			022			23				No - 18)
2 6 1	28576 /2022	29.04. 2022	CRLMC - 513/2 022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)
2 6 2	28577 /2022	29.04. 2022	CRLMC - 917/2 022	SANJAY KUMAR SAHU	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)
2 6 3	28578 /2022	29.04. 2022	CRLMC - 907/2 022	P. K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)
2 6 4	28579 /2022	29.04. 2022	CRLMC - 739/2 022	BHOJARAJ SETH	C.O .	COUR T NO. 23	Order Dtd. 2022-06-23			(S ea t No - 18)
2 6 5	28580 /2022	29.04. 2022	CRLMC - 1067/ 2022	RAHUL SETHI	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)
2 6 6	28581 /2022	29.04. 2022	CRLMC - 876/2 022	SURENDRA DAS	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)
2 6 7	28582 /2022	29.04. 2022	CRLMC - 981/2 022	H. K. PATRA	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)

268	28583 /2022	29.04. 2022	BLAPL - 2518/ 2022	ARUN KUMAR JATI	C.O .	COUR T NO. 23	Order Dtd. 2022-04-27			(S ea t No - 18)
269	28584 /2022	29.04. 2022	RSA- 189/2 020	PRAFULLA CH. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26		SECO ND APPE AL	(S ea t No - 6)
270	28585 /2022	29.04. 2022	WPC (O A) - 307/2 015	D.BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No - 6)
271	28586 /2022	29.04. 2022	WP (C) - 10417 /2022	S. K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-26			(S ea t No - 6)
272	28587 /2022	29.04. 2022	WPC (O APPC) - 289/2 015	N.C.SINHA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-25			(S ea t No - 6)
273	28588 /2022	29.04. 2022	WPC (O APPC) - 300/2 015	N.C.SINHA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-25			(S ea t No - 6)
274	28589 /2022	29.04. 2022	WPC (O AC) - 230/2 015	P. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No - 6)
275	28590 /2022	29.04. 2022	WPC (O AC) - 230/2 015	P. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No - 6)
276	28591 /2022	29.04. 2022	WPC (O AC) - 1436/ 2013	A.DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No

										- 6)
2 7 7	28592 /2022	29.04. 2022	WPC (T AC) - 78/20 15	SUVENDU BARIK	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No - 6)
2 7 8	28593 /2022	29.04. 2022	WPC (O A) - 1719/ 2019	A.K.PANDA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No - 6)
2 7 9	28594 /2022	29.04. 2022	WPC (O A) - 292/2 015	R.K.BISOI	C.O .	COUR T NO. 15	Order Dtd. 2022-04-26			(S ea t No - 6)
2 8 0	28595 /2022	29.04. 2022	FAO- 411/2 020	S.PATRO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 6)
2 8 1	28596 /2022	29.04. 2022	FAO- 411/2 020	A.K.MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 6)
2 8 2	28597 /2022	29.04. 2022	FAO- 414/2 020	A.K.MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-22			(S ea t No - 6)
2 8 3	28598 /2022	29.04. 2022	FAO- 189/2 021	S.BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-04-22			(S ea t No - 6)
2 8 4	28599 /2022	29.04. 2022	FAO- 189/2 021	SARAT SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2022-04-22			(S ea t No - 6)
2 8 5	28600 /2022	29.04. 2022	FAO- 189/2 021	G.JAYASINGH	C.O .	COUR T NO.	Order Dtd. 2022-04-22			(S ea t

						15				No - 6)
286	28601/2022	29.04.2022	ABLAP L-3155/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 6)
287	28602/2022	29.04.2022	FAO-408/2020	A.K.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-04-22			(Seat No - 6)
288	28603/2022	29.04.2022	ABLAP L-3060/2022	KAMALAKANT NATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 6)
289	28604/2022	29.04.2022	FAO-124/2022	S.SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-04-25			(Seat No - 6)
290	28605/2022	29.04.2022	FAO-194/2021	SARAT SWAIN	C.O.	COURT NO. 15	Order Dtd. 2022-04-22			(Seat No - 6)
291	28606/2022	29.04.2022	FAO-242/2020	S.PATRO	C.O.	COURT NO. 15	Order Dtd. 2022-04-26			(Seat No - 6)
292	28607/2022	29.04.2022	WPC (OAC) - 3554/2014	R.CH.ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-04-25			(Seat No - 6)
293	28608/2022	29.04.2022	ABLAP L-2868/2022	D. MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 6)
299	28609/2022	29.04.2022	ABLAP L-	D. MOHAPATRA	C.O.	COURT	Order Dtd. 2022-04-26			(Seat

4			2868/ 2022			NO. 9 OLD				t No - 6)
2 9 5	28610 /2022	29.04. 2022	CRP- 25/20 18	J. PRADHAN	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27			(S ea t No - 6)
2 9 6	28611 /2022	29.04. 2022	MACA- 774/2 020	C. NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26			(S ea t No - 6)
2 9 7	28612 /2022	29.04. 2022	MACA- 774/2 020	S. K. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-04-26			(S ea t No - 6)
2 9 8	28613 /2022	29.04. 2022	CRLMC - 2402/ 2021	GANESWAR JAYASINGH	C.O .	COUR T NO. 6	Order Dtd. 2022-04-25			(S ea t No - 6)
2 9 9	28614 /2022	29.04. 2022	CRLMC - 2505/ 2021	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-25			(S ea t No - 6)
3 0 0	28615 /2022	29.04. 2022	CRLMC - 2626/ 2021	H. S. PAIKRAY	C.O .	COUR T NO. 11	Order Dtd. 2022-04-25		CRIM INAL MISC -3	(S ea t No - 12)
3 0 1	28616 /2022	29.04. 2022	CRLMC - 2636/ 2021	SANJAY KUMAR SAHU	C.O .	COUR T NO. 11	Order Dtd. 2022-04-25		CRIM INAL MISC -3	(S ea t No - 12)
3 0 2	28617 /2022	29.04. 2022	CRLMC - 2766/ 2021	PRADEEP KUMAR MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-04-25			(S ea t No - 6)

										12)
303	28618/2022	29.04.2022	CRLMC - 2716/2021	M/S SANJIB KUMAR BHANJADEO, B.K. BEHERA, S. BALABANTRAY	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 12)
304	28619/2022	29.04.2022	CRLMC - 2756/2021	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-04-25	CRIMINAL MISC -3		(Seat No - 14)
305	28620/2022	29.04.2022	CRLMC - 2769/2021	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 14)
306	28621/2022	29.04.2022	CRLMC - 2769/2021	S. R. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2022-04-25			(Seat No - 14)
307	28622/2022	29.04.2022	BLAPL - 671/2021	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-25			(Seat No - 14)
308	28623/2022	29.04.2022	BLAPL - 2062/2021	NIRANJAN ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 14)
309	28624/2022	29.04.2022	BLAPL - 9318/2020	P.K. LENKA	C.O.	COURT NO. 25	Order Dtd. 2022-04-25			(Seat No - 14)
31	28625/2022	29.04.2022	BLAPL -	P.K. LENKA	C.O.	COURT	Order Dtd. 2022-04-25			(Seat

0			9317/ 2020			NO. 25				t No - 14)
3 1 1	28626 /2022	29.04. 2022	BLAPL - 9320/ 2020	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-25			(S ea t No - 14)
3 1 2	28627 /2022	29.04. 2022	BLAPL - 9322/ 2020	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-25			(S ea t No - 14)
3 1 3	28628 /2022	29.04. 2022	BLAPL - 6030/ 2021	S.K. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-26			(S ea t No - 14)
3 1 4	28629 /2022	29.04. 2022	BLAPL - 6078/ 2021	S.K. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-26			(S ea t No - 14)
3 1 5	28630 /2022	29.04. 2022	WP (C) - 7284/ 2013	H. K. TRIPATHY	C.O .	COUR T NO. 8	Order Dtd. 2022-04-19			(S ea t No - 14)
3 1 6	28631 /2022	29.04. 2022	ABLAP L- 12580 /2020	G.R. PATRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-27			(S ea t No - 14)
3 1 7	28632 /2022	29.04. 2022	WP (C) - 8919/ 2022	BALARAM SINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26			(S ea t No - 14)

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3 1 8	28633 /2022	29.04. 2022	WP (C) - 9831/ 2022	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26	WRIT BRAN CH-1	(S ea t No - 2)
3 1 9	28634 /2022	29.04. 2022	BLAPL - 1841/ 2021	S.J.NANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27		(S ea t No - 2)
3 2 0	28635 /2022	29.04. 2022	WP (C) - 9859/ 2022	A. K. RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26	WRIT BRAN CH-1	(S ea t No - 2)
3 2 1	28636 /2022	29.04. 2022	CRLMC - 503/2 021	B.MANSINGH	C.O .	COUR T NO. 8	Order Dtd. 2022-04-27		(S ea t No - 2)
3 2 2	28637 /2022	29.04. 2022	WP (C) - 9872/ 2022	A. K. RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-26	WRIT BRAN CH-1	(S ea t No - 2)
3 2 3	28638 /2022	29.04. 2022	CRLMC - 708/2 021	A.K.JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27	CRMI NAL MISC -2	(S ea t No - 15)
3 2 4	28639 /2022	29.04. 2022	CRLMC - 684/2 021	K.SHIEKH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-27		(S ea t No - 15)
3 2 5	28640 /2022	29.04. 2022	CRLMC - 2777/ 2021	J.P.KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-04-27	CRIM INAL MISC -3	(S ea t No - 14)
3	28641	29.04.	WP (C)	A. K. JENA	C.O	COUR	Order Dtd.		(S

26	/2022	2022	- 8398/ 2022		.	T NO. 1	2022-04-27			ea t No - 14)
327	28642 /2022	29.04. 2022	CRLMC - 2340/ 2021	B.N.SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27		CRIM INAL MISC -3	(S ea t No - 9)
328	28643 /2022	29.04. 2022	WP (C) - 8398/ 2022	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 9)
329	28644 /2022	29.04. 2022	CRLMC - 2340/ 2021	B.N.SAHU	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27		CRIM INAL MISC -3	(S ea t No - 9)
330	28645 /2022	29.04. 2022	WP (C) - 2543/ 2022	PRIYA RANJAN MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 9)
331	28646 /2022	29.04. 2022	CRLMC - 2622/ 2021	L.D.SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-04-25		CRIM INAL MISC -3	(S ea t No - 12)
332	28647 /2022	29.04. 2022	WP (C) - 5240/ 2022	P. SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 12)
333	28648 /2022	29.04. 2022	CRLMC - 1291/ 2021	A.K.KAR	C.O .	COUR T NO. 11	Order Dtd. 2022-04-20		CRIM INAL MISC -1	(S ea t No - 8)
334	28649 /2022	29.04. 2022	WP (C) - 36324	S. K. SINGH	C.O .	COUR T NO.	Order Dtd. 2022-04-27			(S ea t

			/2021			1				No-8)
335	28650/2022	29.04.2022	WP (C) - 26692/2011	D.P. MISHRA	GENERAL		Order Dtd. 2022-04-18			(Seat No-8)
336	28651/2022	29.04.2022	WP (C) - 10021/2021	PRATAP KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Seat No-8)
337	28652/2022	29.04.2022	BLAPL - 2012/2021	D.PARIDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27		CRIMINAL MISC -1	(Seat No-1)
338	28653/2022	29.04.2022	OJC-6147/1997	M R NAYAK	GENERAL		PetitionAnnexure,		WRIT BRANCH-2	(Seat No-8)
339	28654/2022	29.04.2022	WP (C) - 10113/2022	BIJAY KUMAR DALEI	C.O.	COURT NO. 17	Order Dtd. 2022-04-27		WRIT BRANCH-5	(Seat No-32)
340	28655/2022	29.04.2022	BLAPL - 1832/2020	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-04-27			(Seat No-32)
341	28656/2022	29.04.2022	WP (C) - 9961/2022	PRIYA RANJAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-04-27			(Seat No-32)
342	28657/2022	29.04.2022	WP (C) - 639/2017	S K SENAPATI	GENERAL		Order Dtd. 2022-04-22			(Seat No-

										32)
343	28658/2022	29.04.2022	BLAPL - 3940/2021	J.P.KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 32)
344	28659/2022	29.04.2022	WP (C) - 7102/2022	DESHA RANJAN RATH	C.O.	COURT NO. 17	Order Dtd. 2022-04-26			(Seat No - 32)
345	28660/2022	29.04.2022	BLAPL - 983/2021	NIRANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 32)
346	28661/2022	29.04.2022	CRLMP - 2386/2021	NIRANJAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2022-04-27			(Seat No - 32)
347	28662/2022	29.04.2022	BLAPL - 5195/2020	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 32)
348	28663/2022	29.04.2022	OJC- 3758/2000	J K MOHARANA	GENERAL		Order Dtd. 2003-09-04			(Seat No - 32)
349	28664/2022	29.04.2022	CRLMC - 1030/2020	B.N.SHADANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27		CRMINAL MISC -2	(Seat No - 15)
35	28665/2022	29.04.2022	WP (C) -	RANJAN KUMAR SATAPATHY	GENERAL		PetitionAnnexure,		WRIT BRAN	(S ea

0			5008/ 2022		L				CH-7	t No - 5)
3 5 1	28666 /2022	29.04. 2022	CRLMP - 2387/ 2021	NIRANJAN PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27			(S ea t No - 5)
3 5 2	28667 /2022	29.04. 2022	CRLMP - 2387/ 2021	B. K. MOHARANA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27			(S ea t No - 5)
3 5 3	28668 /2022	29.04. 2022	CRLMC - 1059/ 2020	A.K.ROUL	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 5)
3 5 4	28669 /2022	29.04. 2022	CRLMP - 675/2 022	M. A. ALI	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27			(S ea t No - 5)
3 5 5	28670 /2022	29.04. 2022	BLAPL - 7559/ 2020	R DAS	GEN ERA L		Order Dtd. 2021-12-15			(S ea t No - 5)
3 5 6	28671 /2022	29.04. 2022	CRLMP - 722/2 022	R. DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27			(S ea t No - 5)
3 5 7	28672 /2022	29.04. 2022	CRLMC - 1076/ 2021	K.N.SAHOO	C.O .	DR (J)	Order Dtd. 2022-04-25			(S ea t No - 5)
3 5 8	28673 /2022	29.04. 2022	BLAPL - 7638/ 2020	R DAS	GEN ERA L		Order Dtd. 2022-09-30			(S ea t No - 5)
3	28674	29.04.	CRLMC	K.N.SAHOO	C.O	DR	Order Dtd.			(S

59	/2022	2022	- 1076/ 2021		.	(J)	2022-04-25			eat No - 5)
360	28675 /2022	29.04. 2022	BLAPL - 7637/ 2020	R DAS	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 5)
361	28676 /2022	29.04. 2022	WP (C) - 10065 /2019	M.R. SAHOO	C.O .	COUR T NO. 8	Order Dtd. 2022-04-27		WRIT BRAN CH-5	(S ea t No - 32)
362	28677 /2022	29.04. 2022	ABLAP L- 7979/ 2017	S. C. DAS	GEN ERA L		Order Dtd. 2017-07- 12Petition,Anne xure,		CRIM INAL MISC -1	(S ea t No - 5)
363	28678 /2022	29.04. 2022	WP (C) - 5790/ 2021	A K TAREI	GEN ERA L		CounterAffidavi t,		WRIT BRAN CH-2	(S ea t No - 34)
364	28679 /2022	29.04. 2022	CMP- 1031/ 2017	S. C. DAS	GEN ERA L		Order Dtd. 2017-10- 26Petition,Anne xure,		WRIT BRAN CH-2	(S ea t No - 34)
365	28680 /2022	29.04. 2022	BLAPL - 2328/ 2022	SARAT DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-04-27			(S ea t No - 34)
366	28681 /2022	29.04. 2022	CRLMP - 638/2 022	H. K. PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-04-21			(S ea t No - 34)
3	28682	29.04.	CMAPL	BALARAM SINGH	C.O	COUR	Order Dtd.		M.J.	(S

67	/2022	2022	- 97/20 12		.	T NO. 17	2022-04-27		C.	ea t No - 3)
368	28683 /2022	29.04. 2022	CONTC (CPC) - 100/2 015	R.K.MALLICK	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No - 3)
369	28684 /2022	29.04. 2022	ABLAP L- 5190/ 2020	H K BHOL	GEN ERA L		Order Dtd. 2022-03-16			(S ea t No - 3)
370	28685 /2022	29.04. 2022	WP (C) - 17532 /2012	H JENA	GEN ERA L		Order Dtd. 2022-04-08			(S ea t No - 3)
371	28686 /2022	29.04. 2022	ARBA- 14/20 10	MADAN DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-26			(S ea t No - 3)
372	28687 /2022	29.04. 2022	ARBA- 14/20 10	R. DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-26			(S ea t No - 3)
373	28688 /2022	29.04. 2022	WP (C) - 10861 /2021	H K BHOL	GEN ERA L		Order Dtd. 2021-04- 15Petition,Anne xure,			(S ea t No - 3)
374	28689 /2022	29.04. 2022	WP (C) - 4242/ 2022	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 9)
375	28690 /2022	29.04. 2022	WP (C) - 24561 /2021	M K MOHANTY	GEN ERA L		Order Dtd. 2021-08-24			(S ea t No

										- 11 9)
3 7 6	28691 /2022	29.04. 2022	WP (C) - 8400/ 2022	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 11 9)
3 7 7	28692 /2022	29.04. 2022	WP (C) - 4109/ 2022	R K MISHRA	GEN ERA L		Order Dtd. 2022-04-25			(S ea t No - 11 9)
3 7 8	28693 /2022	29.04. 2022	WP (C) - 8400/ 2022	A. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 11 9)
3 7 9	28694 /2022	29.04. 2022	CONTC - 1278/ 2022	BIJAY KUMAR DALEI	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27			(S ea t No - 11 9)
3 8 0	28695 /2022	29.04. 2022	WP (C) - 21970 /2021	M K MOHANTY	GEN ERA L		Order Dtd. 2021-08-04	25/8/ 21		(S ea t No - 11 9)
3 8 1	28696 /2022	29.04. 2022	WP (C) - 1112/ 2014	S.J.MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 11 9)
3 8 2	28697 /2022	29.04. 2022	WP (C) - 31352 /2021	M K MOHANTY	GEN ERA L		Order Dtd. 2021-10-05			(S ea t No - 11 9)
3	28698	29.04.	WP (C)	C. R. NAYAK	C.O	COUR	Order Dtd.			(S

83	/2022	2022	- 1112/ 2014		.	T NO. 25	2022-04-27			ea t No - 11 9)
384	28699 /2022	29.04. 2022	WP (C) - 31355 /2021	M K MOHANTY	GEN ERA L		Order Dtd. 2021-10-05			(S ea t No - 11 9)
385	28700 /2022	29.04. 2022	WP (C) - 1112/ 2014	BALARAM SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 11 9)
386	28701 /2022	29.04. 2022	OJC- 2450/ 2001	S SAHOO	GEN ERA L		Entire Order		WRIT BRAN CH-3	(S ea t No - 11)
387	28702 /2022	29.04. 2022	CONTC - 2187/ 2020	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 11)
388	28703 /2022	29.04. 2022	WP (C) - 53/20 10	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2022-01- 06Petition,Anne xure,Misc.case,			(S ea t No - 11)
389	28704 /2022	29.04. 2022	CONTC (CPC) - 127/2 004	M R BARIK	GEN ERA L		PetitionAnnexur e,			(S ea t No - 11)
390	28705 /2022	29.04. 2022	WP (C) - 11321 /2012	UMAKANTA CHHOTRAY	GEN ERA L		Order Dtd. 2022-03-28			(S ea t No - 11)

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391	28706/2022	29.04.2022	RSA-386/2007	P K PANI	GENERAL		Judgement Dtd. 2022-04-11			(Seat No - 11)
392	28707/2022	29.04.2022	CRLA-338/2021	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-04-25			(Seat No - 11)
393	28708/2022	29.04.2022	MACA-252/2020	S.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 11)
394	28709/2022	29.04.2022	MACA-252/2020	K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No - 11)
395	28710/2022	29.04.2022	CONTC - 1627/2022	A.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 11)
396	28711/2022	29.04.2022	CONTC - 1627/2022	K.H.NAIK	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No - 11)
397	28712/2022	29.04.2022	BLAPL - 2821/2022	P.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-04-27			(Seat No - 11)
399	28713/2022	29.04.2022	WP (C) -	YASHOBANTA DAS	C.O.	COURT	Order Dtd. 2022-04-27			(Seat

8			20536 /2013			NO. 22				t No - 11)
3 9 9	28714 /2022	29.04. 2022	WP (C) - 20536 /2013	J.K.MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 0	28715 /2022	29.04. 2022	WP (C) - 10368 /2022	J.P.KAR	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 1	28716 /2022	29.04. 2022	WP (C) - 10416 /2022	B.K.MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 2	28717 /2022	29.04. 2022	CMP- 1127/ 2017	D.NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 3	28718 /2022	29.04. 2022	CMP- 1127/ 2017	B.TRIPATHY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 4	28719 /2022	29.04. 2022	CMP- 711/2 021	P.BASTIA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 5	28720 /2022	29.04. 2022	CMP- 517/2 021	A.P. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27			(S ea t No - 11)

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4 0 6	28721 /2022	29.04. 2022	CMP- 517/2 021	P.R.SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 7	28722 /2022	29.04. 2022	CMP- 480/2 021	S.K.MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 8	28723 /2022	29.04. 2022	CMP- 480/2 021	D.K.MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27			(S ea t No - 11)
4 0 9	28724 /2022	29.04. 2022	WP (C) - 40691 /2021	D K JENA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 11)
4 1 0	28725 /2022	29.04. 2022	CRLA- 622/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-04			(S ea t No - 11)
4 1 1	28726 /2022	29.04. 2022	WP (C) - 23559 /2021	S K BEHERA	GEN ERA L		Order Dtd. 2021-08-16			(S ea t No - 11)
4 1 2	28727 /2022	29.04. 2022	CRLA- 615/2 020	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-04			(S ea t No - 11)
4 1 3	28728 /2022	29.04. 2022	CRLA- 635/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-05			(S ea t No - 11)

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414	28729/2022	29.04.2022	CRLA-341/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-12			(Seat No-11)
415	28730/2022	29.04.2022	CRLA-782/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-12			(Seat No-11)
416	28731/2022	29.04.2022	CRLA-746/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-12			(Seat No-11)
417	28732/2022	29.04.2022	ABLAP L-2725/2022	B.R. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No-11)
418	28733/2022	29.04.2022	ABLAP L-2730/2022	N.K. NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No-11)
419	28734/2022	29.04.2022	CRLA-783/2021	S K BEHERA	GENERAL		Order Dtd. 2022-04-12			(Seat No-11)
420	28735/2022	29.04.2022	CRLA-123/2022	S K BEHERA	GENERAL		Order Dtd. 2022-04-07			(Seat No-11)

4 2 1	28736 /2022	29.04. 2022	ABLAP L- 2730/ 2022	JAYAKRISHNA MOHAPATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
4 2 2	28737 /2022	29.04. 2022	CRLA- 99/20 03	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-07			(S ea t No - 11)
4 2 3	28738 /2022	29.04. 2022	CRLA- 438/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-12			(S ea t No - 11)
4 2 4	28739 /2022	29.04. 2022	ABLAP L- 2767/ 2022	H.S. PAIKRAY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
4 2 5	28740 /2022	29.04. 2022	ABLAP L- 2775/ 2022	R.K. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
4 2 6	28741 /2022	29.04. 2022	BLAPL - 1512/ 2021	S K BEHERA	GEN ERA L		Order Dtd. 2022-03-08			(S ea t No - 11)
4 2 7	28742 /2022	29.04. 2022	ABLAP L- 2899/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
4 2 8	28743 /2022	29.04. 2022	ABLAP L- 2901/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 9	Order Dtd. 2022-04-26			(S ea t No

						OLD				- 11)
4 2 9	28744 /2022	29.04. 2022	CRLA- 355/2 014	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 11)
4 3 0	28745 /2022	29.04. 2022	ABLAP L- 2902/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
4 3 1	28746 /2022	29.04. 2022	CRLA- 566/2 016	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 11)
4 3 2	28747 /2022	29.04. 2022	CRLA- 676/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 11)
4 3 3	28748 /2022	29.04. 2022	ABLAP L- 2917/ 2022	M. BANARJEE	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 11)
4 3 4	28749 /2022	29.04. 2022	BLAPL - 2099/ 2022	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 11)
4 3 5	28750 /2022	29.04. 2022	CRLA- 103/2 022	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 11)
4	28751	29.04.	BLAPL	S. K. SINGH	C.O	COUR	Order Dtd.			(S

36	/2022	2022	- 2769/ 2022		.	T NO. 25	2022-04-27			ea t No - 11)
437	28752 /2022	29.04. 2022	CRLA- 440/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-19			(S ea t No - 11)
438	28753 /2022	29.04. 2022	ABLAP L- 2923/ 2022	R.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
439	28754 /2022	29.04. 2022	CRLA- 642/2 014	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-21			(S ea t No - 11)
440	28755 /2022	29.04. 2022	ABLAP L- 1870/ 2022	P. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
441	28756 /2022	29.04. 2022	ABLAP L- 2977/ 2022	P. SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
442	28757 /2022	29.04. 2022	ABLAP L- 1652/ 2022	SAK DORA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27			(S ea t No - 11)
443	28758 /2022	29.04. 2022	CRLA- 804/2 018	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-18			(S ea t No - 11)

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444	28759/2022	29.04.2022	CRLA-94/2001	S K BEHERA	GENERAL		Order Dtd. 2022-04-18			(Seat No - 11)
445	28760/2022	29.04.2022	ABLAP L-1651/2022	SAK. DORA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 11)
446	28761/2022	29.04.2022	ABLAP L-2987/2022	S. DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 11)
447	28762/2022	29.04.2022	ABLAP L-1648/2022	GIRIDHARI SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 11)
448	28763/2022	29.04.2022	ABLAP L-3000/2022	P.K. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 11)
449	28764/2022	29.04.2022	CRLA-191/2001	S K BEHERA	GENERAL		Order Dtd. 2022-04-18			(Seat No - 11)
450	28765/2022	29.04.2022	ABLAP L-1183/2022	JAYADEBA BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 11)
455	28766/2022	29.04.2022	ABLAP L-	G.SUNDARA	C.O.	COURT	Order Dtd. 2022-05-19		CRIMINAL	(Seat

1			834/2022			NO. 9 OLD			MISC -1	t No - 5)
452	28767/2022	29.04.2022	ABLAP L-3008/2022	J.P. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 5)
453	28768/2022	29.04.2022	ABLAP L-319/2022	CHHABI RANA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 5)
454	28769/2022	29.04.2022	CRLA-283/1995	S K BEHERA	GENERAL		Order Dtd. 2022-04-22			(Seat No - 5)
455	28770/2022	29.04.2022	ABLAP L-3013/2022	G. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 5)
456	28771/2022	29.04.2022	ABLAP L-246/2022	R. K. MOHAPATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-27			(Seat No - 5)
457	28772/2022	29.04.2022	ABLAP L-3019/2022	S. BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 5)
458	28773/2022	29.04.2022	ABLAP L-15148/2021	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2022-04-27		CRIMINAL MISC -3	(Seat No - 14)
459	28774/2022	29.04.2022	ABLAP L-3022/2022	PRASNSJIT EEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No - 14)

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4 6 0	28775 /2022	29.04. 2022	ABLAP L- 14631 /2021	SNEHASISH BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 14)
4 6 1	28776 /2022	29.04. 2022	ABLAP L- 13177 /2021	P. K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 14)
4 6 2	28777 /2022	29.04. 2022	ABLAP L- 3032/ 2022	SARAT KUMAR JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 14)
4 6 3	28778 /2022	29.04. 2022	ABLAP L- 12529 /2021	RAHUL SETHI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-27			(S ea t No - 14)
4 6 4	28779 /2022	29.04. 2022	ABLAP L- 3040/ 2022	SANGRAM RATH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 14)
4 6 5	28780 /2022	29.04. 2022	ABLAP L- 6261/ 2021	LOKANATH SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-27		CRIM INAL MISC -1	(S ea t No - 6)
4 6 6	28781 /2022	29.04. 2022	BLAPL - 4551/ 2021	T. K. BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2021-04-26			(S ea t No - 6)
4 6 7	28782 /2022	29.04. 2022	ABLAP L- 3108/ 2022	D.K. NAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 6)

										6)
4 6 8	28783 /2022	29.04. 2022	CRLA- 48/20 22	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-25		CRIM INAL APPE AL	(S ea t No - 3)
4 6 9	28784 /2022	29.04. 2022	ABLAP L- 3107/ 2022	D.K. NAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 3)
4 7 0	28785 /2022	29.04. 2022	BLAPL - 983/2 022	JAGANNATH KAMILA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-27			(S ea t No - 3)
4 7 1	28786 /2022	29.04. 2022	ARBA- 19/20 22	BIJAY KUMAR DAS	C.O .	COUR T NO. 25	Order Dtd. 2022-04-29			(S ea t No - 3)
4 7 2	28787 /2022	29.04. 2022	WP (C) - 9460/ 2022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-05-18		WRIT BRAN CH-5	(S ea t No - 47)
4 7 3	28788 /2022	29.04. 2022	WP (C) - 519/2 015	P. S. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-04-29		WRIT BRAN CH-2	(S ea t No - 6)
4 7 4	28789 /2022	29.04. 2022	ABLAP L- 3106/ 2022	D.K. NAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 6)
4 7 5	28790 /2022	29.04. 2022	ABLAP L- 3091/ 2022	D.K. NAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 6)
4 7 6	28791 /2022	29.04. 2022	ABLAP L- 3090/ 2022	D. K. NAIK	C.O .	COUR T NO.	Order Dtd. 2022-04-26			(S ea t

			2022			9 OLD				No - 6)
4 7 7	28792 /2022	29.04. 2022	WP (C) - 18948 /2017	B N SARANGI	GEN ERA L		Order Dtd. 2017-10-30		WRIT BRAN CH-5	(S ea t No - 21)
4 7 8	28793 /2022	29.04. 2022	ABLAP L- 3076/ 2022	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 21)
4 7 9	28794 /2022	29.04. 2022	ABLAP L- 3074/ 2022	D.K. NAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 21)
4 8 0	28795 /2022	29.04. 2022	WP (C) - 11650 /2003	B N SARANGI	GEN ERA L		Order Dtd. 2004-03-12		WRIT BRAN CH-7	(S ea t No - 48)
4 8 1	28796 /2022	29.04. 2022	WP (C) - 7382/ 2011	B N SARANGI	GEN ERA L		Order Dtd. 2011-05-04		WRIT BRAN CH-5	(S ea t No - 21)
4 8 2	28797 /2022	29.04. 2022	WP (C) - 20110 /2019	UDAY KUMAR	C.O .	COUR T NO. 9	Order Dtd. 2022-04-27		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
4 8 3	28798 /2022	29.04. 2022	WP (C) - 8267/ 2008	B N SARANGI	GEN ERA L		Order Dtd. 2008-09-05		WRIT BRAN CH-7	(S ea t No - 48)

4 8 4	28799 /2022	29.04. 2022	ABLAP L- 3072/ 2022	A. RANA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 48)
4 8 5	28800 /2022	29.04. 2022	RFA- 55/20 07	B. BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-04-25		FIRS T APPE AL	(S ea t No - 4)
4 8 6	28801 /2022	29.04. 2022	ABLAP L- 3071/ 2022	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 4)
4 8 7	28802 /2022	29.04. 2022	WP (C) - 27882 /2011	B N SARANGI	GEN ERA L		Order Dtd. 2011-12-03		WRIT BRAN CH-3	(S ea t No - 14)
4 8 8	28803 /2022	29.04. 2022	RSA- 55/20 07	UDAY KUMAR	C.O .	COUR T NO. 22	Order Dtd. 2022-04-25			(S ea t No - 14)
4 8 9	28804 /2022	29.04. 2022	RSA- 472/2 003	P. C. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-04-25			(S ea t No - 14)
4 9 0	28805 /2022	29.04. 2022	ABLAP L- 3067/ 2022	M.R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 14)
4 9 1	28806 /2022	29.04. 2022	WP (C) - 2493/ 2008	B N SARANGI	GEN ERA L		Order Dtd. 2008-08-29		WRIT BRAN CH-5	(S ea t No - 32)

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4 9 2	28807 /2022	29.04. 2022	RSA- 472/2 003	MAHESWAR JATI	C.O .	COUR T NO. 1	Order Dtd. 2022-04-25			(S ea t No - 32)
4 9 3	28808 /2022	29.04. 2022	ABLAP L- 3066/ 2022	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 32)
4 9 4	28809 /2022	29.04. 2022	RSA- 200/2 009	M/S.BIBEKANANDA BHUYAN, S.K.PAND A, M/S.DEEPAK R.SUNDARAY, S.SA HUM/S.B.ROUTRAY	C.O .	COUR T NO. 25	Order Dtd. 2022-04-25			(S ea t No - 32)
4 9 5	28810 /2022	29.04. 2022	ABLAP L- 3066/ 2022	R. SETHI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 32)
4 9 6	28811 /2022	29.04. 2022	RSA- 200/2 009	SANJAY KUMAR SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022-04-25			(S ea t No - 32)
4 9 7	28812 /2022	29.04. 2022	ABLAP L- 3050/ 2022	B.BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 32)
4 9 8	28813 /2022	29.04. 2022	ABLAP L- 3044/ 2022	BICHTRA NARAYAN SATAPATHY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-04-26			(S ea t No - 32)
4 9 9	28814 /2022	29.04. 2022	RSA- 200/2 009	B. B. SWAIN	C.O .	COUR T NO.	Order Dtd. 2022-04-25			(S ea t

						25				No-32)
500	28815/2022	29.04.2022	ABLAP L-3043/2022	B. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-04-26			(Seat No-32)
501	28816/2022	29.04.2022	WP (C) - 15440/2019	UDAY KUMAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-10	WRIT BRANCH (DIVISION BENCH)		(Seat No-103)
502	28817/2022	29.04.2022	WP (C) - 12831/2021	S BARIK	GENERAL		Order Dtd. 2021-04-08			(Seat No-103)
503	28818/2022	29.04.2022	CMP-134/2022	K.C.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No-103)
504	28819/2022	29.04.2022	CMP-134/2022	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-04-27			(Seat No-103)
505	28820/2022	29.04.2022	CMP-1119/2017	P N NAYAK	GENERAL		Order Dtd. 2022-03-23			(Seat No-103)
506	28821/2022	29.04.2022	WP (C) - 23627/2012	SAROJ KUMAR PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-27			(Seat No-103)

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5 0 7	28822 /2022	29.04. 2022	CMAPL - 5/202 2	P.K.BEHERA	GEN ERA L		Order Dtd. 2022-04-22			(S ea t No - 10 3)
5 0 8	28823 /2022	29.04. 2022	WP (C) - 28794 /2019	M. N. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-04-27		WRIT BRAN CH-3	(S ea t No - 33)
5 0 9	28824 /2022	29.04. 2022	WP (C) - 9141/ 2022	K. C. SAMAL	C.O .	COUR T NO. 24	Order Dtd. 2022-04-27		WRIT BRAN CH-2	(S ea t No - 34)
5 1 0	28825 /2022	29.04. 2022	RPFAM - 98/20 21	MANAS RANJAN SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-26			(S ea t No - 34)
5 1 1	28826 /2022	29.04. 2022	RPFAM - 98/20 21	BALARAM SINGH	C.O .	COUR T NO. 24	Order Dtd. 2022-04-26			(S ea t No - 34)
5 1 2	28827 /2022	29.04. 2022	WP (C) - 8372/ 2021	K. SAHOO	C.O .	COUR T NO. 24	Order Dtd. 2022-04-26			(S ea t No - 34)
5 1 3	28828 /2022	29.04. 2022	WP (C) - 24966 /2021	PRASANJIT BEHERA	C.O .	COUR T NO. 24	Order Dtd. 2022-04-26			(S ea t No - 34)
5 1 4	28829 /2022	29.04. 2022	WP (C) - 857/2	S. S. BISWAL	C.O .	COUR T NO.	Order Dtd. 2022-04-27			(S ea t

			020			8				No-34)
515	28830/2022	29.04.2022	WPC (OAC) - 1720/2012	BIKRAM SAMAL	C.O.	COURT NO. 9	Order Dtd. 2022-04-26			(Seat No-34)
516	28831/2022	29.04.2022	WP (C) - 20172/2021	A.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-04-26			(Seat No-34)
517	28832/2022	29.04.2022	RPFAM - 47/2018	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2022-04-27	FIRST APPEAL		(Seat No-5)
518	28833/2022	29.04.2022	RPFAM - 92/2021	B. B. MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No-5)
519	28834/2022	29.04.2022	RPFAM - 92/2021	B. DAS	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No-5)
520	28835/2022	29.04.2022	WP (C) - 16581/2020	S. K. NANDA	C.O.	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No-5)
521	28836/2022	29.04.2022	WP (C) - 38540/2021	KAMALAKANT NATH	C.O.	COURT NO. 25	Order Dtd. 2022-04-27	WRIT BRANCH-1		(Seat No-31)
522	28837/2022	29.04.2022	WP (C) - 8989/2018	P. P. RAO	C.O.	COURT NO. 1	Order Dtd. 2022-04-27			(Seat No

										-31)
523	28838/2022	29.04.2022	WP (C) - 6698/2020	B NAYAK	GENERAL		Order Dtd. 2020-03-13			(Seat No - 31)
524	28839/2022	29.04.2022	CRLA-435/2020	S DEVI	GENERAL		Deposition		CRIMINAL APPEAL	(Seat No - 4)
525	28840/2022	29.04.2022	WP (C) - 9528/2022	K DAS	GENERAL		Order Dtd. 2022-04-29			(Seat No - 4)
526	28841/2022	29.04.2022	CMP-363/2015	S DASH	GENERAL		Order Dtd. 2019-09-25			(Seat No - 4)
527	28842/2022	29.04.2022	WP (C) - 4169/2022	M DAS	GENERAL		PetitionAnnexure,			(Seat No - 4)
528	28843/2022	29.04.2022	BLAPL - 775/2022	S K LENKA	GENERAL		Order Dtd. 2022-04-20			(Seat No - 4)
529	28844/2022	29.04.2022	WP (C) - 14309/2019	S.K. BHANJADEO	GENERAL		Order Dtd. 2020-03-18			(Seat No - 4)
530	28845/2022	29.04.2022	MACA-74/2021	A K BARIK	GENERAL		Order Dtd. 2022-03-29			(Seat No - 4)
5	28846	29.04.	ABLAP	B MOHAPATRA	GEN		Order Dtd.			(S

31	/2022	2022	L-1456/2022		ERALL		2022-04-20			eat No - 4)
532	28847/2022	29.04.2022	OJC-5410/2002	S SWAIN	GENERAL		Order Dtd. 2006-01-13		WRITBRANCH-4	(Seat No - 17)
533	28848/2022	29.04.2022	ABLAP L-7274/2020	P K DAS	GENERAL		Order Dtd. 2022-04-04			(Seat No - 17)
534	28849/2022	29.04.2022	WP (C) - 31986/2011	R.K.MAHABHOI	GENERAL		Order Dtd. 2022-04-20			(Seat No - 17)
535	28850/2022	29.04.2022	CRLMC - 2373/2021	S.B.UDGATA	GENERAL		Order Dtd. 2022-04-20			(Seat No - 17)
536	28851/2022	29.04.2022	WP (C) - 14375/2019	R K BEHERA	GENERAL		Order Dtd. 2019-08-20 Petition, Annexure, Misc. case,			(Seat No - 17)
537	28852/2022	29.04.2022	WP (C) - 3296/2018	D K SAHU	GENERAL		Order Dtd. 2018-04-19		WRITBRANCH-4	(Seat No - 38)
538	28853/2022	29.04.2022	CRLA-30/2022	CHITTA RANJAN SAHU	C.O.	COURT NO. 6	Order Dtd. 2022-04-27			(Seat No - 38)

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539	28854/2022	29.04.2022	WP (C) - 8912/2022	S K BEHERA	GENERAL		Order Dtd. 2022-04-25			(Seat No - 38)
540	28855/2022	29.04.2022	WA-585/2022	K DAS	GENERAL		Last Order			(Seat No - 38)
541	28856/2022	29.04.2022	WP (C) - 10512/2022	B SAHU	GENERAL		Order Dtd. 2022-04-26			(Seat No - 38)
542	28857/2022	29.04.2022	CRLMC - 821/2019	NIRANJAN ROUT	C.O.	DR (J)	Order Dtd. 2022-04-25		CRIMINAL MISC -1	(Seat No - 2)
543	28858/2022	29.04.2022	CRLMP - 549/2022	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-03-31			(Seat No - 2)
544	28859/2022	29.04.2022	WP (C) - 10060/2022	NRUSINGHA NANDA MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2022-04-27			(Seat No - 2)
545	28860/2022	29.04.2022	WP (C) - 26148/2021	S. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2022-04-27		WRIT BRANCH-4	(Seat No - 17)
546	28861/2022	29.04.2022	WP (C) - 10338/2022	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-04-27			(Seat No - 17)

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5 4 7	28862 /2022	29.04. 2022	WP (C) - 10576 /2022	P. C. ACHARYA	C.O .	COUR T NO. 6	Order Dtd. 2022-04-27		WRIT BRAN CH-3	(S ea t No - 12)
5 4 8	28863 /2022	29.04. 2022	WP (C) - 10421 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-29			(S ea t No - 12)
5 4 9	28864 /2022	29.04. 2022	WP (C) - 10422 /2022	BIKRAM BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-04-29			(S ea t No - 12)
5 5 0	28865 /2022	29.04. 2022	CONTC (CP) - 6/201 8	S K BEHERA	GEN ERA L		Order Dtd. 2017-07-04			(S ea t No - 12)
5 5 1	28866 /2022	29.04. 2022	BLAPL - 8937/ 2021	SWAYAMPRAVA DASH	C.O .	COUR T NO. 12	Order Dtd. 2022-04-29		CRMI NAL MISC -2	(S ea t No - 10)
5 5 2	28867 /2022	29.04. 2022	WP (C) - 10700 /2022	P. C. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 10)
5 5 3	28868 /2022	29.04. 2022	WP (C) - 10644 /2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 10)
5 5 4	28869 /2022	29.04. 2022	WP (C) - 10439	S. K. SINGH	C.O .	COUR T NO.	Order Dtd. 2022-04-29			(S ea t

			/2022			2 OLD				No - 10)
5 5 5	28870 /2022	29.04. 2022	WP (C) - 10439 /2022	S. K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-04-29			(S ea t No - 10)

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